

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/156/KOB/2024 in CP(IBC)/20/KOB/2023
SECTION	REG. 13(2) (d) & 17 (1) IBBI.
NAME OF PARTIES	NETHI MALLIKARJUNA SETTY(RP) IN THE MATTER OF KASARGOD POWER CORPORATION LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	NETHI MALLIKARJUNA SETTY (RP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

18 April 2024

ORDER

IA(IBC)/156/KOB/2024 in CP(IBC)/20/KOB/2023

This is an IA bearing No. 156/KOB/2024 filed by the RP to place on record the revised constitution of Committee of Creditors as per the Regulation 17 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Learned RP, Mr. Nethi Mallikarjun Shetty appears through virtual mode.

The said revised constitution of Committee of Creditors is taken on record.

With the aforesaid observations, this IA(IBC)/156/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)